

ACT No. XXI OF 1928.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 29th
September, 1928.)

An Act further to amend the Indian Succession Act, 1925, for a certain purpose.

WHEREAS it is expedient further to amend the Indian
Succession Act, 1925, for the purpose hereinafter
appearing; It is hereby enacted as follows:—

1. This Act may be called the Indian Succession (Second Short title.
Amendment) Act, 1928.

2. In sub-section (2) of section 213 of the Indian Succes- Amendment of
sion Act, 1925, for the word and figures " section 57 " the section 213,
words, figures and brackets, " sub-section (1) of section 57 " Act XXXIX of
shall be substituted. 1925.

Price 1 anna or 1½d.]

MGIPC—L—IX-112—18-10-28—5,000.

XXXIX of
1925.

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